

(22)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/78/2018
NAME OF THE PETITIONER(S) : INDIA POTASH LTD &4
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 H.M.I. LANC

CONJUGAL

PETITIONER

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ORDER

Representative for the Applicant present and submitted the arguments. Reserved for
order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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